

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 40**

**MA 3328/2019 IA 1778/2020 IA 2445/2020 in C.P. (IB)/1239(MB)2017**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:    **GUPTA GLOBAL RESOURCES PVT LTD**

Section 60(5) & 10 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 1778/2020 in C.P. (IB)/1239(MB)2017**

- 1) Mr. Rohan Agarwal, Ld. Counsel for the Successful Resolution Applicant and Mr. Dolif Mangla, Ld. Counsel for the Liquidator are present.
- 2) Ld. Counsel for the Successful Resolution Applicant submits that the Liquidator is in process of convening a meeting of the Stakeholders' Consultation Meeting, to discuss about the treatment of the Applicant herein as Creditor. Thus, Counsel prays for an adjournment in the present matter.
- 3) At request, stand over to 29.07.2024, for further consideration and hearing.

**MA 3328/2019 IA 2445/2020 in C.P. (IB)/1239(MB)2017**

- 1) These Applications are connected to IA 1778 of 2020.
- 2) Stand over to 29.07.2024, for further consideration and hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**